

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.216 of 2012 &
IA No. 354 of 2012**

Dated: 14th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**M/s Alok Ferro Alloys Ltd.Appellant (s)
Versus
Chhattisgarh State Electricity Regulatory Commission...Respondent (s)
& Anr.**

Counsel for the Appellant (s) : Mr.Raunak Jain

Counsel for the Respondent (s): Mr. C.K. Rai for R-1
Ms. Anooja Srivastava for
Ms. Suparna Srivastava (R-2)

ORDER

The learned counsel for the Respondent Nos. 1 & 2 have already filed their respective Written Submissions.

The learned counsel for the Appellant submits that he is filing his Written Submissions during the course of the day.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs